

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 5118 of 2018 & IA No. 321 OF 2019

Dated: 15th October, 2019

In the matter of:

Tirupati Fibres and Industries Ltd

.... Appellant(s)

Versus

Jodhpur Vidyut Vitran Nigam Limited

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posed on **16.01.2020**.

Court Master

NR